

Financial assistance for setting up Old Age Homes

1455. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has any scheme to give financial assistance to the State Governments to establish Old Age Homes;

(b) if so, whether any financial assistance has been given to the Goa Government in this regard during the last five years; and

(c) if so, the details thereof, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) In the existing scheme, there is no provision for disbursement of financial assistance to the State Government for construction of Old Age Homes.

(b) and (c) Do not arise.

Harassment of SC students

1456. SHRI AMBETH RAJAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether incidents of harassment of Scheduled castes students in UTs, IIMs, IISc, Bangalore and AIIMS, New Delhi have come to Government's notice during the last five years;

(b) if so, the details thereof, indicating the particulars and the nature of alleged atrocities institute-wise and year-wise;

(c) whether any representation, requesting for intervention, is pending with Government; and

(d) the measures being taken by Government to set right the injustice meted out to scheduled caste students?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) to (d) The information is being collected and will be laid on the table of the House.

Ashrams and hostels for tribal students in Karnataka

1457. DR. M.A.M. RAMASWAMY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether various State Governments particularly the Karnataka Government have requested for special central assistance during the last three years, for construction of ashrams, boys, and girls, hostels, and for providing post-matric scholarships for tribal students;

(b) if so, the details thereof, State-wise; and

(c) the total central assistance provided to State Governments during the above period. State-wise and year-wise?